

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 6/RP/2023 in  
Petition No. 378TT/2020**

**Subject** : Petition for review of order dated 1.3.2022 in Petition No. 378/TT/2020.

**Date of Hearing** : 28.7.2023

**Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India Limited (PGCIL)

**Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited & 16 Others

**Parties Present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Ms. Surbhi Gupta, Advocate, PGCIL  
Mr. B. B. Rath, PGCIL  
Mr. Nitish Kumar, PGCIL

**Record of Proceedings**

Due to absence of Coram, the hearing in the instant review petition was adjourned.

2. The matter will be listed for hearing on 30.8.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

